

## Bench No. I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P NO.60/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M.

Name	of the Company	Parmeshwar Das Agarwal -Versus- Singhal Enterprises Pvt.Ltd			
Under Section		397/398			
SI. No.	Representa LE	ne & Designation of Authorized Representative (IN CAPITAL LETTERS)		on behalf of	Signature with date
2.	MS Or mile			2067-1055 3 8 4	Supre 27/7/17
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Ld. Counsels for the petitioners and the respondent nos. 2, 3 and 4 are present.

Both the parties made a joint request that case may be adjourned as settlement process is going on. Prayer is allowed.

List the matter on 01/09/2017.

Sd. (Vijai Pratap Singh) Member (J)